

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.34- IA/1131(AHM)2024
in
CP(IB) 148 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Asis Logistic Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv, a.w. Vishal Dave, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant is directed to issue notice upon the Respondents.

List for further consideration on 30.08.2024

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)